

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
O.A. NO. 06 OF 2012**

IN THE MATTER OF:

NIZAMUDDIN WEST ASSOCIATION

... APPLICANT

VERSUS

UNION OF INDIA & ORS

... RESPONDENTS

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Through


PUJA KALRA**Standing Counsel MCD****Chamber No. 430, Block-I****Delhi High Court, New Delhi.****Mob. 9312839323**

New Delhi

Dated :- 4/7/25

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VERSUS

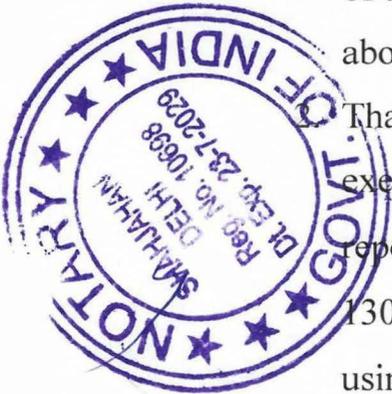
UNION OF INDIA & ORS ... RESPONDENTS

**AFFIDAVIT ON BEHALF OF THE MUNICIPAL
CORPORATION OF DELHI IN COMPLIANCE OF WITH THE
ORDER DATED 21.05.2025.**

I, S.D Tomar, S/o Late Rajender Singh, presently working as Superintending Engineer-I, Central Zone, Municipal Corporation of Delhi, having my office at Zonal Office Building, Lajpat Nagar, New Delhi – 110024, do hereby solemnly affirm and state as under:

1. That this affidavit is being filed in compliance with the directions of the Hon'ble Tribunal passed in the order dated 21.05.2025 in the above captioned matter.

That the present affidavit provides the progress of the work being executed at the Defence colony drain in continuation of earlier report filed before this Tribunal. The de-silting work of covered 1300 meter stretch of the Defence Colony Drain is being executed using the longitudinal opening method i.e. cut-skip-cut



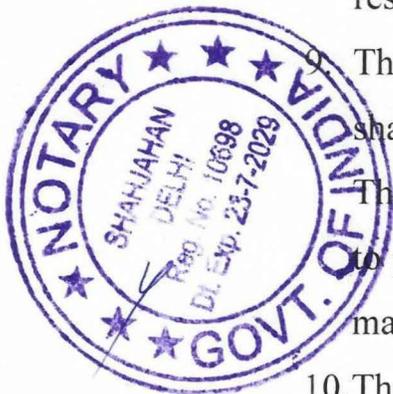
methodology, wherein, the RCC slab are demolished in segments over the nalah, leaving the alternate sections intact temporarily. That after, clearing demolishing, cutting and dismantling of reinforced concrete sections, is carried out which includes separation of concrete from iron bars, the remaining skip portion ensures safe working conditions, controlled debris handing and partial support during demolition.

3. That the first segment comprising of 0 to 630 meters from the outfall of the drain is complete in all aspects, ie full demolition and reinforcement cutting completed, debris fully cleared from the channel and desilting of this portion has also been completed including removal of silt from the site. The photographs depicting the de-silting work inside the drain is annexed as **Annexure-A**.
4. The second segment comprising of next 670 meters (from 630 to 1300 meters) herein, the demolition is carried out for an additional 670 meters, the reinforcement cutting is completed, the desilting work has also been completed approximately for 80% . The heavy water flow at the upstream side has caused major obstruction to the desilting process which is currently under execution and is progressing as per schedule.

That the de-silted material is regularly transported to the Okhla Dump Site, which is a designated site notified since 1996. As of date, approximately 7480 MT of silt has been transported to the designated site. The site is being monitored to prevent any secondary pollution. Photographs of the disposal activity and site are annexed and marked as **Annexure-B (Colly)**.



6. That the remaining 20% shall be completed as per schedule, and the approved methodology and safety protocols. MCD shall install the Wire Mesh at the upstream of Defence Colony Drain immediately upon completion of de-silting to prevent floating debris and solid waste. The installation at this stage is not possible due to continuous and forceful water current. A drawing showing proposed installation is annexed as **Annexure-C**.
7. That the final structural configuration of the drain- whether fully open, covered-open in segments, or any other form shall be decided after assessing technical learnings and observations gathered during ongoing execution. The approach aims to ensure long term de-silting feasibility, environmental safety and structural stability.
8. That the uncovered stretch of approximately 50-60 meters at the northern side has been thoroughly cleaned and will be maintained in an unencumbered condition throughout the Monsoon season to prevent back flow or flooding in upstream areas. Emergency de-silting teams and equipment are being stationed nearby for rapid response.
9. That the existing shafts/ramps being used for machinery movement shall remain operational until the conclusion of de-silting work. Thereafter, each shaft shall be secured with mild steel (MS) gates to prevent unauthorized access while maintaining utility for future maintenance.
10. That toe walls will be constructed along both edges of all longitudinal opening to maintain structural integrity and public

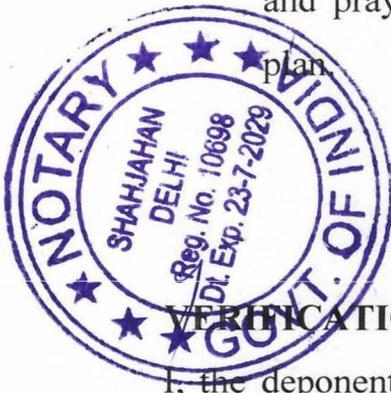


safety. This will be complimented by permanent signage and restricted access.

11. That the foul odour which emanates from the drain is attributed to untreated sewage being discharged into storm water drain, which is primarily designed and intended for conveyance of rainwater. MCD reiterates that the Defence Colony Drain is originally a storm water drain, and the issue of foul smell and sewage inflow can only be resolved through sewer intersection and redirection, which falls under the jurisdiction of DJB. It is imperative to stop the illegal connection and diversion of sewage into this storm water drain, to restore the intended use as a rainwater channel.

12. That it is respectfully submitted that MCD is taking all necessary steps in compliance with the directions with this Hon'ble Tribunal and prays for permission to continue the work as per submitted

plan.



[Handwritten Signature]

DEPONENT

VERIFICATION

04 JUL 2025

I, the deponent above named, do hereby verify that the contents of the foregoing affidavit are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

Verified at New Delhi on this ___ day of July, 2025.

04 JUL 2025

[Handwritten Signature]
I identify the Deponent who has signed in my presence

CERTIFIED THAT THE DEPONENT
Shri/Smt./M...
S/o W/o... R/o...
Identified...
has solemnly affirmed before me at Delhi
on...
that the contents of the affidavit which
have been read & explained to me are
true and correct to this & knowledge
Notary Public

30

[Handwritten Signature]

DEPONENT

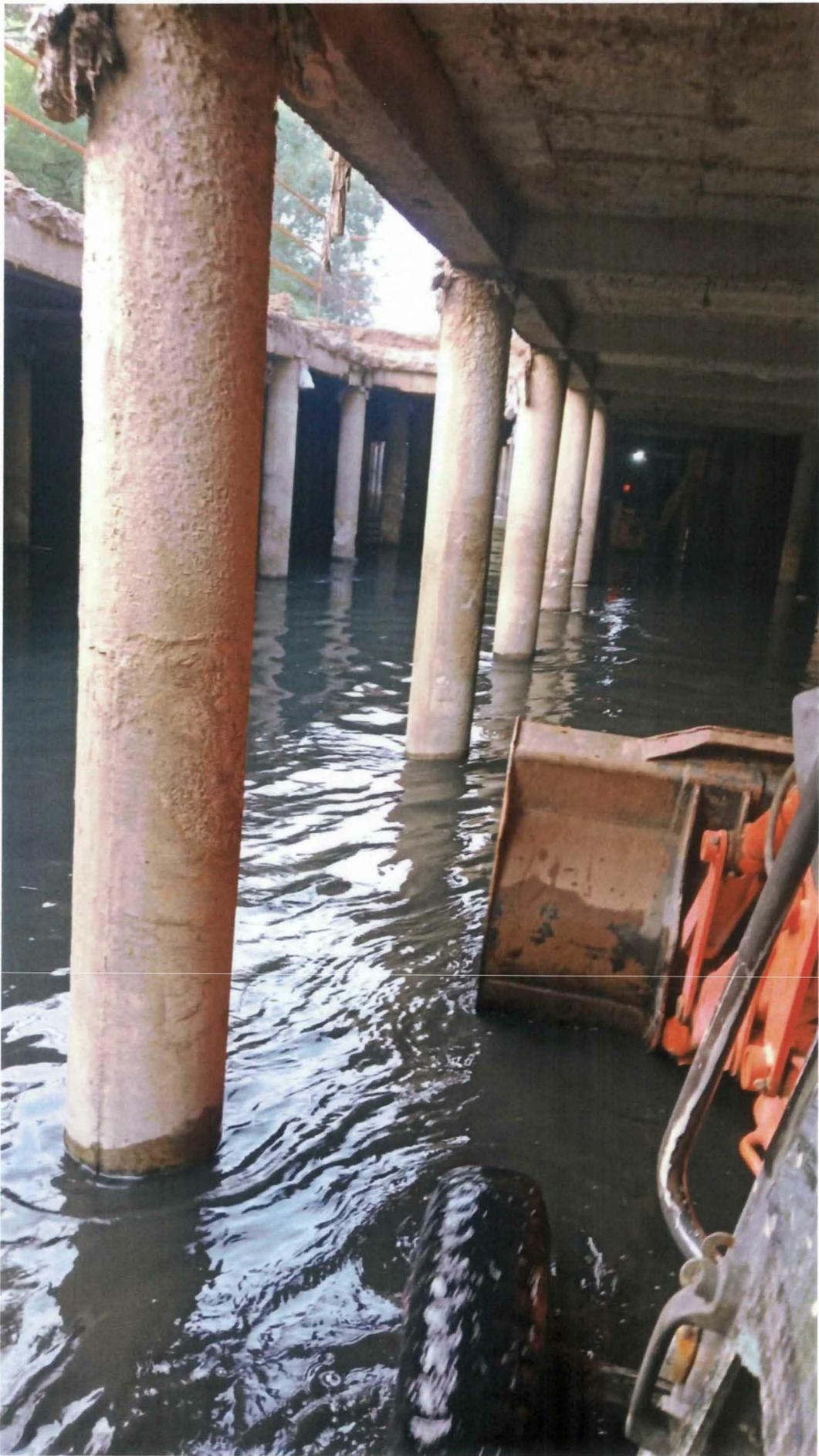
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ANNEXURE - A

5











 **GPS Map Camera**



New Delhi, Delhi, India
C-64, Block C, Defence Colony, New Delhi, Delhi
110024, India
Lat 28.574058° Long 77.235111°
18/06/2025 01:13 PM GMT +05:30



 GPS Map Camera

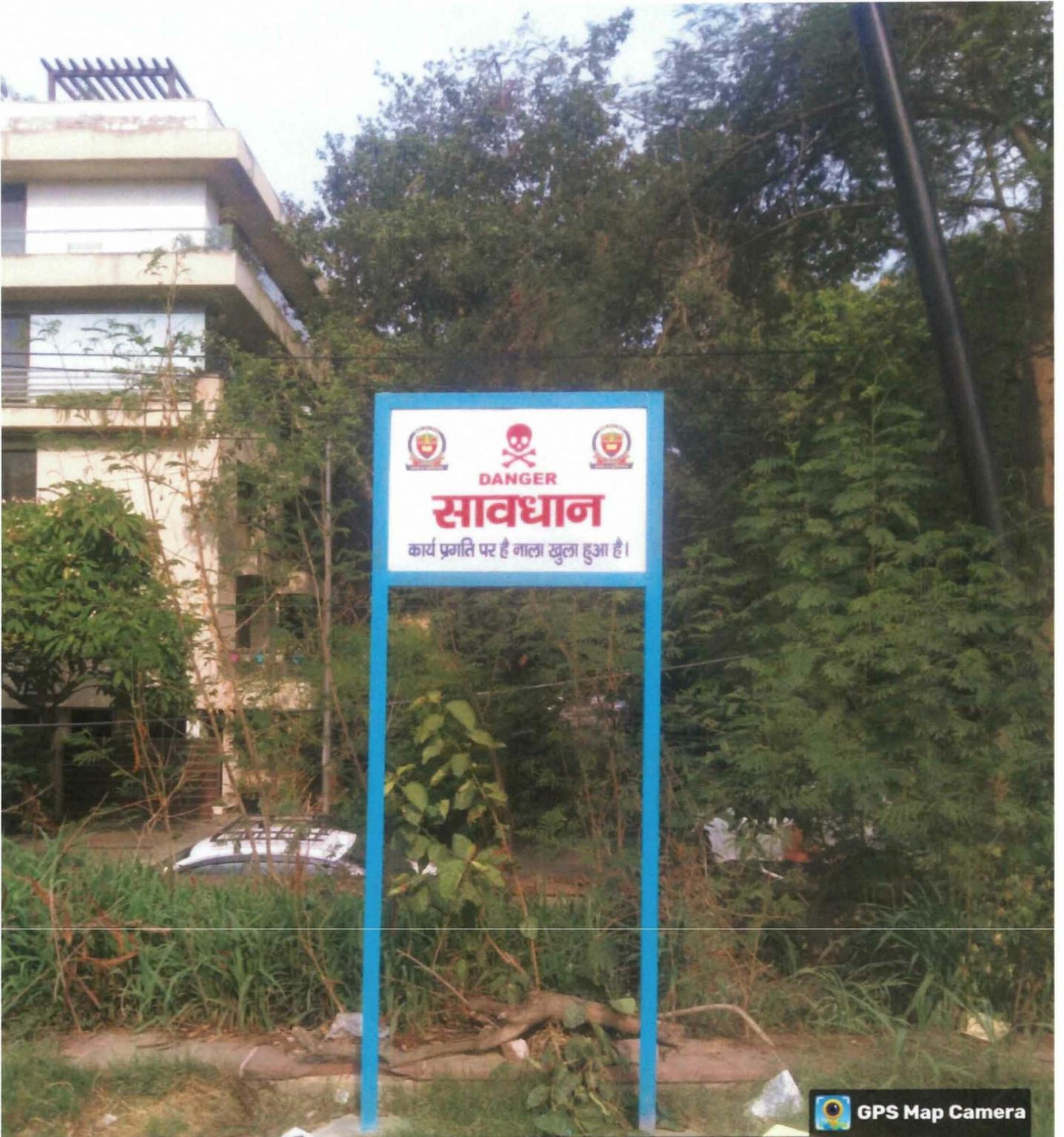


New Delhi, Delhi, India

340, Block C, Defence Colony, New Delhi, Delhi 110024, India

Lat 28.568757° Long 77.23268°

28/06/2025 11:01 PM GMT +05:30



 GPS Map Camera



New Delhi, Delhi, India

D 267, Shiniwas Puri, Block D, Defence Colony,
New Delhi, Delhi 110024, India

Lat 28.574318° Long 77.235352°

03/07/2025 04:38 PM GMT +05:30



 GPS Map Camera



Google

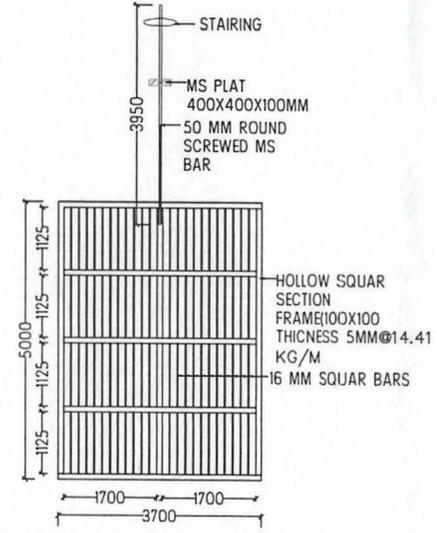
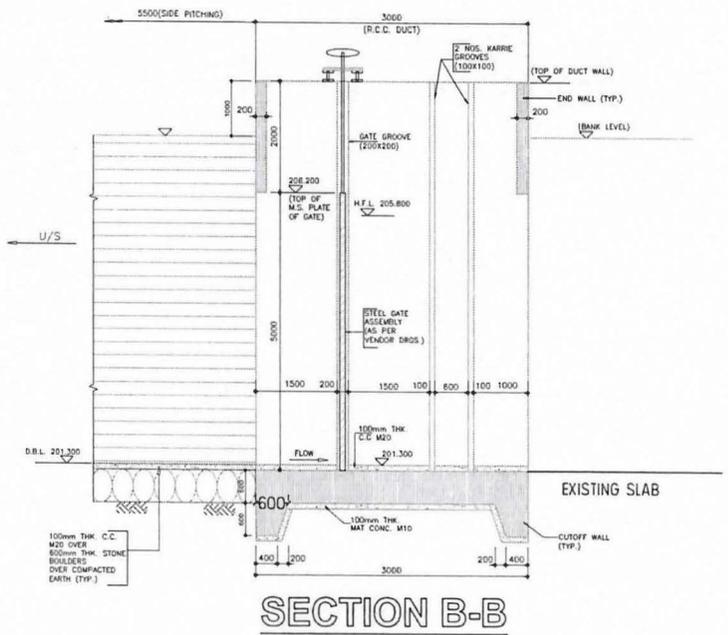
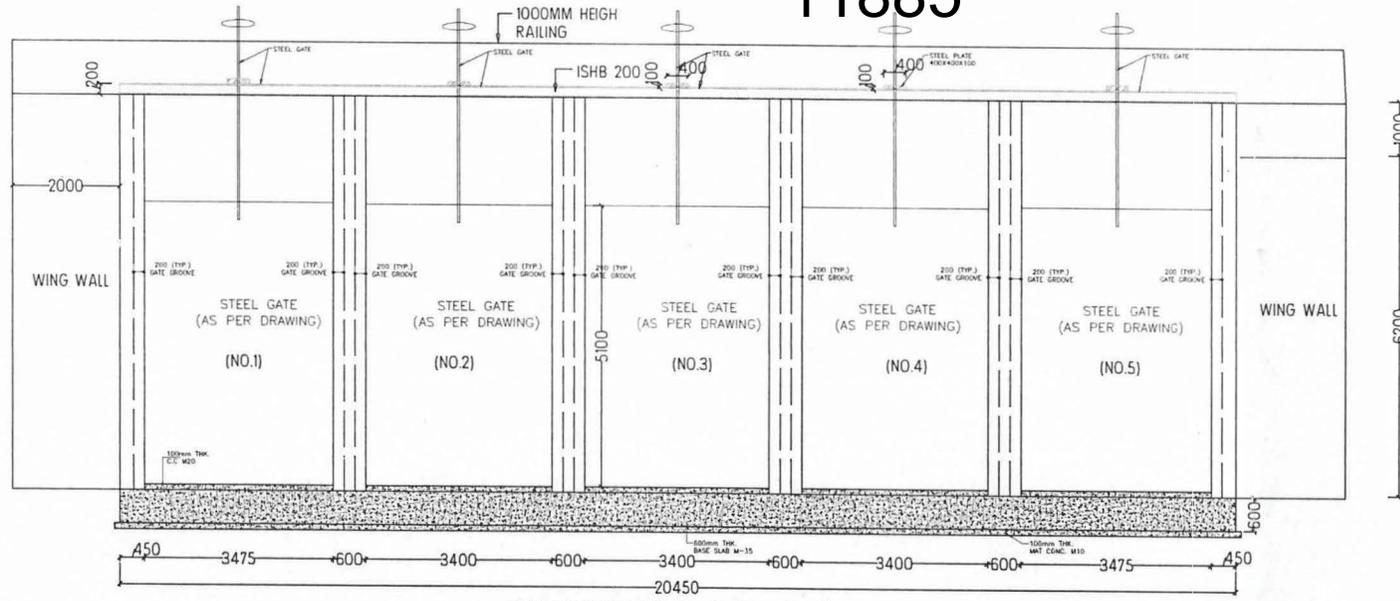
New Delhi, Delhi, India

C65, Block C, Defence Colony, New Delhi, Delhi
110049, India

Lat 28.574068° Long 77.234998°

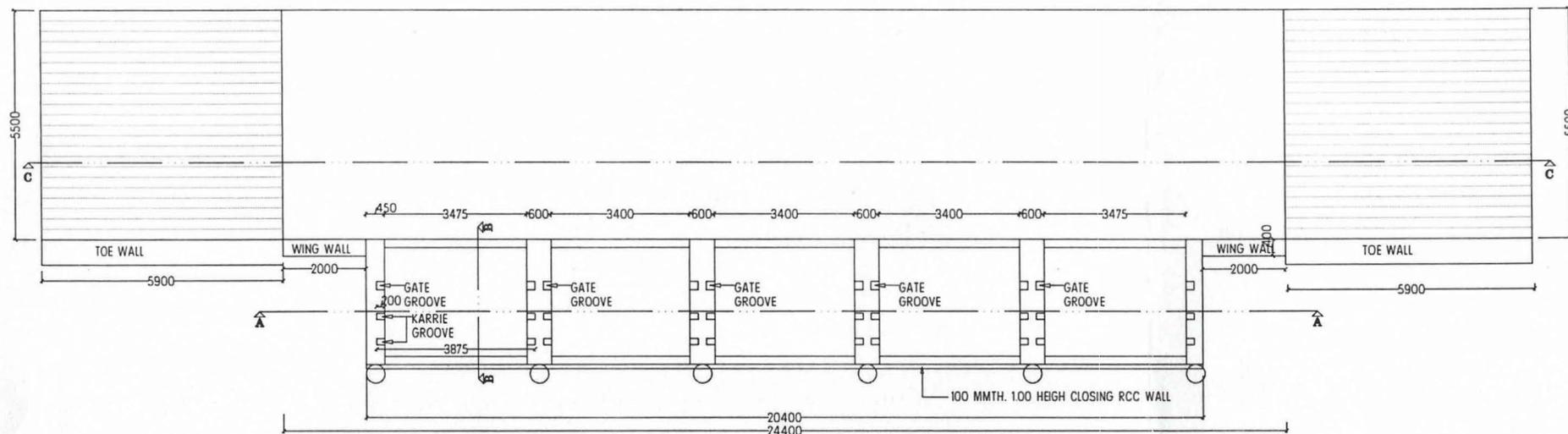
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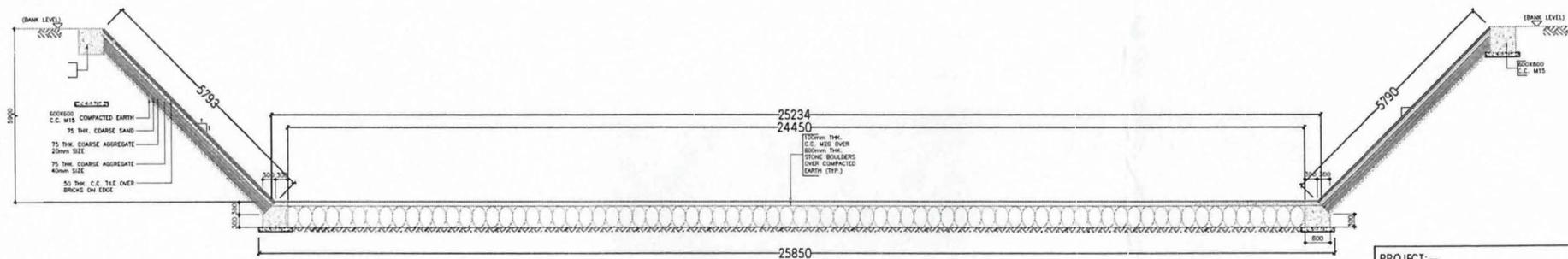


PROJECT:— PROVIDING & FIXING BAR SCREEN AT KOSHAK DRAIN WARD NO.145 DEFENCE COLONY CENTRAL ZONE.		
Scale	Drg. No. 02	
Drg. Title X-SECTIONS		
EEIM-11CZ	AE	JE

EXISTING BRIDGE



PLAN OF REGULATOR



SECTION C-C
(SHOWING SIDE PITCHING ETC.)

PROJECT:—
PROVIDING & FIXING BAR SCREEN AT KOSHAK
DRAIN WARD NO.145 DEFENCE COLONY CENTRAL
ZONE.

Scale	Dr. No.
	(01)
Dr. Title	
PLAN AND X-SECTION	
EELM - I/CZ	AE JE